NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/121/2017

NAME OF THE PETITIONER(S)

: NATIONAL POLYPLAST PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ABISHEKS

Company Secretary

Petitioner
Representing counted Pur Rose
Chama

5. Abum B. Salbm

ORDER

Mr. S. Abishek, Company Secretary on behalf of the Petitioner present. Counsel for RoC also present and submitted that he has no objection for conversion of the Company from public to private. Heard. Reserved for order.

> -sde **MEMBER (JUDICIAL)**

ghk